## GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

# LOK SABHA UNSTARRED QUESTION NO. 764 TO BE ANSWERED ON 03.12.2015

#### CAPART

# 764. SHRI RAM TAHAL CHOUDHARY: SHRI LAXMAN GILUWA :

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) the nature and scope of schemes approved by the Council for Advancement of People's Action and Rural Technology (CAPART) in Jharkhand during the last two years;
- (b) whether the work under these schemes has commenced, if so, the details thereof and if not, the reasons therefor;
- (c) whether the Non-Governmental Organisations (NGOs) through which the work under the said schemes is being undertaken are monitored; and
- (d) if so, the details thereof, if not, the reasons therefor?

#### ANSWER

### MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI SUDARSHAN BHAGAT)

(a): Council For Advancement of People's Action and Rural Technology (CAPART) has not approved any scheme in Jharkhand during the last two years as funding has been kept under abeyance.

(b)to(d): Question does not arise in view of (a) above.

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